## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 350/2015

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M/s. Shakti Hotels Pvt. Ltd. And Securocrop Securities India Pvt. Ltd.

.....Petitioner

SECTION:

UNDER SECTION 391-394, 100-104 of the Companies Act

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

For the ROC/RD (NR) Delhi:

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

Mr. Manish Raj, Company Prosecutor

ORDER

No one is present on behalf of petitioner, in the interest of justice the hearing is deferred on 19.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet